Subject: Amendment of import policy conditions for items under Exim code 07019000 of Chapter 07 of ITC (HS), 2017, Schedule –I (Import Policy).

S.O. (E).—In exercise of powers conferred by Section 3 read with Section 5 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the policy conditions of items under Chapter 07 of ITC (HS), 2017, Schedule –I (Import Policy).

<table>
<thead>
<tr>
<th>Exim code</th>
<th>Item Description</th>
<th>Import Policy</th>
<th>Existing Policy Condition</th>
<th>Revised Policy Condition</th>
</tr>
</thead>
<tbody>
<tr>
<td>07019000</td>
<td>Potatoes, fresh or chilled: other</td>
<td>Restricted</td>
<td>Import of Potatoes from Bhutan is permitted freely, without any license, up to 31st January 2021</td>
<td>Import of Potatoes from Bhutan is permitted freely, without any license, up to 30th June, 2022</td>
</tr>
</tbody>
</table>

**Effect of the Notification:** Import of potatoes under Exim Code 07019000, is allowed from Bhutan without license upto 30th June, 2022.

This issues with the approval of Minister of Commerce & Industry.

(Amit Yadav)

Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India

Issued from F. No. 01/89/180/02/AM-17/PC-2(A)/E-3200